

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA.

O.A. No. 34 of 2006

Date of order : 20.01.2006

C O R A M

Hon'ble Ms Sadhna Srivastava, Member (J)

Shahansha Firoj Khan and another
Vs.

Union of India and others

Counsel for the applicants : Shri G. Bose.

Counsel for the respondents : Shri A.A. Khan

O R D E R (Oral)

By Sadhna Srivastava, M (J):-

Heard learned counsel for the parties.

2. The learned counsel for the applicant seeks permission to withdraw the case on the ground that this Court has no jurisdiction. He is allowed to do so. The OA is accordingly dismissed as withdrawn.


[S. Srivastava] / M [J]

/cbs/